

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd

.... Petitioner/Applicant

v.

Govt. of National capital Territory of Delhi

.... Respondent

Order Under Section 391-394

Order delivered on 08.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

For the RP

ORDER

List the matter for further consideration on 12.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

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— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)